

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 35 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2018.

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sameer Rastogi and Mr. Yatin Sachdeva, Advocates for the Petitioner
Mr. Vishnu Sankar, Advocate for the Corporate Debtor

ORDER

Report has been filed stating that the Ex-Directors are not cooperating in disclosing the assets of the Corporate Debtor.

Renotify this case for further proceedings on 24th July, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)